

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 20.04.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

SI No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/22/2026	WP (C) No. 103 of 2025	SMTI. BALABET LYNGDOH NONGLAIT -VS- STATE OF MEGHALAYA & ORS	MR F. N. ROPMAY	MR. H. ABRAHAM	SMTI MONICA K. LYNGDOH	10:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM
2.	HCM/SMD-2.0/56/2026	WP (C) NO. 354 OF 2025	SHRI. KHRIKSHON LYNGKHOI -VS- STATE OF MEGHALAYA & ORS	MR. A. S. DEY	MR. A. H. KHARWANLANG MS. K. E. SEMA	SMTI. P. YADAV	2:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM
3.	HCM/SMD-2.0/57/2026	WP (C) NO. 355 OF 2025	SHRI. KHRIKSHON LYNGKHOI -VS- STATE OF MEGHALAYA & ORS	MR. A. S. DEY	MR. A. H. KHARWANLANG MS. K. E. SEMA	SMTI. P. YADAV	2:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM
4	HCM/SMD-2.0/75/2026	CrI. Petn. No. 123 of 2023	SHRI. MOHD SALMAN -VS- STATE OF MEGHALAYA & ORS	MS. A. JOSHI	MR. J. THABAH MS. G. C. MARBOH	SHRI. ANTONY SYIEMIONG	11:00 AM	PHYSICAL	ANNEXE BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 21.04.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/38/2026	WP (C) NO. 187 OF 2017	SHRI. KAMESH KUMAR ROY -VS- THE UNION OF INDIA & ORS	MR. K. P. BHATTACHARJEE	DR. N. MOZIKA	SMTI. A. M. PARIAT	10:30 AM	PHSYICAL	REGISTRAR (J/S) ROOM
2.	HCM/SMD-2.0/61/2026	WP (C) NO. 373 OF 2025	SHRI. KETTILSON MOMIN -VS- THE STATE OF MEGHALAYA & ORS	MS. T. N. MARAK	MS. O. A. I. BANG	SMTI P. YADAV	2:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 22.04.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/39/2026	WP (C) No. 344 of 2015	SHRI. MRINAL KANTE DE -VS- STATE OF MEGHALAYA & ORS	MS. S. THAPA MS. S. KHATUN	MR. J. N. RYNJAH	SMTI. A. M. PARIAT	11:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 23.04.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

SI No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/50/2026	WP (C) No. 40 of 2025	STEVE DAVID SYIEMLEH NICHOLAS ROY & ANR -VS- THE DEPUTY COMMISSIONERS/ DISTRICT COLLECTOR EAST KHASI HILLS DISTRICT & ORS	MR. J. K. PARIAT	MR. E. R. CHYNE	DR. D. MAWLONG	11:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 24.04.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/74/2026	WP(C) No. 198 of 2022	SHRI FERNANDEZ R. MARAK -VS- STATE OF MEGHALAYA & ORS	MR. P. T. SANGMA	MS. Z. E NONGKYNRIH MR. K. P. BHATTACHARJEE	SHRI. ANTONY SYIEMIONG	2:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM